

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:327

ANSWERED ON:18.04.2005

DEATH OF WILD ANIMALS AND BIRDS

Khandelwal Shri Vijay Kumar;Verma Shri Ravi Prakash

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the latest census records of wild animals and birds in the country, National Zoological Park/Sanctuary/Reserve-wise and category-wise;
- (b) the extent of increase/decrease recorded in their population during each of the last five years and current year, till-date;
- (c) whether a large number of these animals and birds have been killed or have died/disappeared during the said period;
- (d) if so, the details thereof and the reasons therefor;
- (e) the outcome of inquiries conducted, if any, and the action taken by the Government in each of the incidents;
- (f) whether any task force has been set up in this regard and the Government has directed for a detailed study to ascertain the status of wild animals;
- (g) if so, the details thereof; and
- (h) the steps taken/proposed to be taken by the Government for conservation and protection of wild animals alongwith checking their smuggling?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (h) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c), (d), (e), (f), (g) and (h) OF THE LOK SABHA STARRED QUESTION NO. 327 FOR REPLY ON 18.04.2005 REGARDING DEATH OF WILD ANIMALS AND BIRDS.

(a) & (b) Population estimation of important wild animals in various states, its comparison with previous estimates and extent of increase and decrease is given at Annexure – I. Estimation with regard to National Zoological Park is at Annexure – II.

(c) & (d) The death of wild animals and birds is attributed to natural as well as human induced factors. (e) No information is compiled at the level of Government of India regarding case wise action taken into the death of animals. However, State Governments take necessary action as per the provisions of Wildlife (Protection) Act, 1972.

(f) No, Sir.

(g) Does not arise.

(h) Steps taken by the Government for conservation and protection of wildlife alongwith checking their smuggling are as under:

(i) Legal protection has been provided to wild animals against hunting and commercial exploitation under the provisions of the Wild Life (Protection) Act, 1972.

(ii) Several rare and endangered species of wild animals have been included in the Schedules of Wild Life (Protection) Act, 1972, thereby giving it highest degree of protection.

(iii) The Wild Life (Protection) Act, 1972 has been amended and made more stringent. The punishment in

cases of offences have been enhanced. The Act also provides for forfeiture of any equipment, vehicle or weapon that has been used for committing any wild life offence.

(iv) Central Bureau of Investigation (CBI) has been empowered under the Wildlife (Protection) Act, 1972 to apprehend and prosecute wildlife offenders.

(v) Government of India has set up Regional and Sub-regional Offices for wildlife preservation in major export centers of the country to prevent smuggling of wild animals and their products.

(vi) Financial and technical help is provided to the States under various Centrally Sponsored Schemes for enhancing the capacity and infrastructure of the States for providing effective protection to wild animals.

(vii) Government of India is a signatory to many international conventions concerning biodiversity conservation and control of illegal trade in wild flora and fauna.

Annexure - II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 327 TO BE ANSWERED ON 18.4.2005 REGARDING DEATH OF WILD ANIMALS AND BIRDS

Species 99-2000 2000-01 2001-02 2002-03 2003-04

BIRD	66	56	53	76	78
MAMMAL	455	507	497	509	436
REPTILE	27	41	39	40	52

ANNEXURE - I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 327 TO BE ANSWERED ON 18.4.2005 REGARDING DEATH OF WILD ANIMALS AND BIRDS

POPULATION CENSUS OF IMPORTANT WILD ANIMALS

STATE WISE DETAILS

Name of State TIGER LEOPARD ASIATIC LION ELEPHANT RHINO SANGAI WILD ASS

1997 2001-02 1997 2001-02 1995 2001 1997 2002 1993 1998-99 1996 1997 1999 2004

Andhra Pradesh	171	192	138	505	Nil	Nil	57	74	Nil	Nil	-	-	-	-
Arunachal Pr.	##	###	61	98	NR	Nil	Nil	1800	1607	Nil	Nil	-	-	-
Assam	458	354	246	248	Nil	Nil	5312	5246	1440	1684	-	-	-	-
Bihar	103	76	203	164	Nil	Nil	618	Nil	Nil	Nil	-	-	-	-
Chhattisgarh	#####	227	-	-	-	-	-	-	-	-	-	-	-	-
Goa/D & Diu	6	5	25	41	Nil	Nil	Nil	Nil	Nil	Nil	-	-	-	-
Gujarat	1	0	832	999	304	327	Nil	Nil	Nil	Nil	-	-	2839	3863
Haryana	Nil	Nil	30	NR	Nil	Nil	Nil	Nil	Nil	Nil	-	-	-	-
Himachal Pr.	Nil	Nil	821	NR	Nil	Nil	Nil	Nil	Nil	Nil	-	-	-	-
J&K	Nil	Nil	NR	7	Nil	Nil	Nil	Nil	Nil	Nil	-	-	-	-
Jharkhand	#####	34	-	-	-	-	#####	772	-	-	-	-	-	-
Karnataka	350	401	620	NR	Nil	Nil	6088	5838	Nil	Nil	-	-	-	-
Kerala	73	71	16	NR	Nil	Nil	3600	3850	Nil	Nil	-	-	-	-
M.P.	927	710	1851	2206	Nil	Nil	Nil	Nil	Nil	Nil	-	-	-	-
Maharashtra	257	238	431	513	Nil	Nil	Nil	Nil	Nil	Nil	-	-	-	-
Manipur	##	Nil	NR	NR	Nil	Nil	30	12	Nil	Nil	143	147	-	-
Meghalaya	##	47	NR	NR	Nil	Nil	1840	1868	Nil	Nil	-	-	-	-
Mizoram	12	28	28	NR	Nil	Nil	22	33	Nil	Nil	-	-	-	-
Nagaland	##	###	23	NR	42	Nil	Nil	158	145	Nil	Nil	-	-	-
Orissa	194	173	422	457	Nil	Nil	1800	1841	Nil	Nil	-	-	-	-
Rajasthan	58	58	474	481	Nil	Nil	Nil	Nil	Nil	Nil	-	-	-	-
Sikkim	##	NR	NR	NR	Nil	Nil	Nil	Nil	Nil	Nil	-	-	-	-
Tamil Nadu	62	60	110	41	Nil	Nil	2971	3052	Nil	Nil	-	-	-	-
Tripura	##	NR	18	NR	Nil	Nil	70	40	Nil	Nil	-	-	-	-
Uttranchal	#####	251	-	-	-	-	#####	1582	-	-	-	-	-	-
UP	475	284	1412	2168	Nil	Nil	1200	85	12	13	-	-	-	-
West Bengal	361	349	108	331	Nil	Nil	276	328	44	120	-	-	-	-
D & N Haveli	Nil	Nil	15	NR	Nil	Nil	Nil	Nil	Nil	Nil	-	-	-	-
A & Nicobar	NR	Nil	Nil	35	40	Nil	Nil	-	-	-	-	-	-	-

Total 3508 3642 7898 8203 304 327 25877 26413 1496 1817 143 147 2839 3863

N.R. Not reported by State
Survey could not be completed due to insurgency etc.
Only for Namdapha Tiger Reserve
Entire state not covered
Figures included in undivided State